COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 271 of 2016 in
DFR No. 442 of 2016

Dated: 11th January, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Bangalore Electricity Supply Company …Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M. Nulli
Mr. Manish Gupta

ORDER

List the matter on ***02.02.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr